

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 16/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Rajendra Kumar Agrawal, Proprietor of Amit Chawal Udyog -Vs- Giriraj Solvent Extractions Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Swayamjit Rout, Adv.

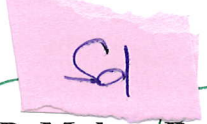
For Respondent (s)

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ORDER

Ld. Counsel Mr. Swayamjit Rout appears for the applicant. Due to paucity of time matter adjourned to 11.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)